

DIVISION BENCH
COURT - II

O-250

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/314(KB)2017
COMP.APPL/294(KB)2018,
COMP.APPL/428(KB)2017,
COMP.APPL/334(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	KISHORE KR SEN- VS DIANA CINETONE PVT LTD & ORS.
UNDER SECTION	SEC. 241(1)

Appearance (via video conferencing/physically)

None

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **18.06.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)